

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

102. C.P.(IB)-266(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.04.2024**

NAME OF THE PARTIES: Bank of Baroda

V/s.

Lasa Supergenerics Limited

Appearance:

For the Petitioner: None appeared

For the Respondent: CS Ashish Lalpuria

SECTION 7 OF IBC, 2016

ORDER
HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

1. None appeared for the Petitioner. Ld. Counsel for the Corporate Debtor tender an order dated 04.04.2024 passed by Hon'ble NCLAT wherein it is mentioned that "*Ld. Counsel for the parties submit that they shall make request before the Adjudicating Authority for fixing the date after 01.05.2024*". Request is considered.
2. List on **13.05.2024** for hearing.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)